

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 9th August, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 42/2016 (M.A. No. 764/2016, M.A. No. 765/2016 & M.A. No. 788/2016)	M/s Hotel Chotiwalla Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Appellant
2.	Appeal No. 43/2016 (M.A. No. 776/2016)	M/s SSV High-Tech Rudrapur Pvt. Ltd. Vs. State of Uttarakhand & Ors.	Mr. Aditya Pratap Singh, Adv. for Appellant
3.	Original Application No. 415/2016 (M.A. No. 779/2016)	Kudrat Sandhu Vs. State of Punjab & Ors.	Mr. Suryajyoti Singh Paul, Adv. for Applicant
4.	Original Application No. 418/2016 (M.A. No. 781/2016)	Suraj Mal Vs. Ministry of Environment, Forest Climate change & Ors.	Mr. Gaurav Mohunta & Mr. Akshat Goel, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 325/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
6.	Original Application No. 349/2016 (M.A. No. 657/2016)	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-6
FOR COMPLETION OF PLEADINGS			
7.	Contempt Application No. 1/2016 (M.A. No. 414/2016) in M.A. Nos. 226/2016, 227/2016 & 228/2016 in O.A. No. 65/2016	Contempt Notice against Mukesh Jain	Mr. S. D. Windlesh, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
8.	Original Application No. 211/2016 (M.A. No. 672/2016)	Shailesh Singh Vs. Magnum Ventures Ltd. & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5 & 6 Mr. Anurag Singh, Adv. for Jharkhand State PCB
9.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-2 Ms. Puja Kalra, Adv. for R-4 Mr. tarunvir Singh Khehar, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for R-8 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv.
10.	Original Application No. 372/2016 (M.A. No. 715/2016)	Pankaj Gas Cylinders Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Baikumar, Adv. for CPCB

FOR HEARING

11.	Execution Application No. 01/2015 in Original Application No. 19/2012	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG for R-1 Mr. D. Bharathi Reddy, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-5 Mr. Vikas Malhotra, Adv. for MoEF
12.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF
13.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
14.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Mishra, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Gudipati G. Kashyap, Adv.
15.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
16.	Original Application No. 84/2016 (M.A. No. 164/2016 M.A. No. 165/2016)	Neena Pradeep Vs. Union of India & Ors.	Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Abhishek Vikram, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-5 Mr. Narender Pal Singh, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 Mr. Raj Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. R. S. Sahni, Adv. for R-12 Mr. N. B. Joshi, Adv. for R-13 Mr. Siddhesh Kotwal, Adv. for R-14 Ms. Babita Sant, Adv. for R-15 Mr. Aditya Ganju, Adv. for R-16 Mr. Utsav Trivedi, Adv. for R-18 Mr. Jeevan Prakash, Adv. for R-19 Mr. Akshat Shrivastava, Adv. for R-20 Mr. Ajay Bhargava, Adv. for R-21 & 23 Mr. D. K. Sinha, Adv. for R-22 Mr. Gaurav Juneja, Adv. for Khaitan & Co. Mr. Om Prakash, Adv. for MoR
17.	Original Application No. 123/2016	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K Sharma, Applicant in person Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9